

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- #1744
TO BE ANSWERED ON- 21/12/2022

PROPOSALS FROM CHHATTISGARH

1744 # SHRI RAJEEV SHUKLA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of proposals received from Government of Chhattisgarh for approval that is pending with the Ministry;
- (b) whether any special scheme regarding development of Tribal areas has been formulated or is being formulated by the Ministry/Government; and
- (c) if so, the UT-wise/ State-wise details in this regard, including Chhattisgarh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): This Ministry has been implementing various schemes relating to development and welfare of Scheduled Tribes across the country including Chhattisgarh under which funds are released to States for implementation of the approved projects. These schemes are Grants under Article 275(1) of the Constitution of India, Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY), Support to Tribal Research Institute (TRI), Pre-Matric Scholarship for ST students and Post Matric Scholarship for ST students and Development of Particularly Vulnerable Tribal Groups (PVTGs).

Out of these 6 schemes, annual proposal received from the State of Chhattisgarh for the year 2022-23 under the scheme of PMAAGY and Post-Matric Scholarship Scheme for ST students has been approved and an amount of Rs. 23021.82 lakh under PMAAGY and Rs. 6784.81 lakhs has been released to the Govt. of Chhattisgarh. Under the scheme of Pre-Matric Scholarship, annual proposal has been received from which was lacking in requisite documents, therefore the State Govt. has been requested to submit the same at the earliest.

The Annual Proposal of Chhattisgarh for the year 2022-23 under the scheme of Grants under Article 275(1) of the Constitution of India, Support to Tribal Research Institute (TRI) and Development of Particularly Vulnerable Tribal Groups (PVTGs) are been received. However, consideration of such projects for approval followed by release of funds to the States are subject to submission of utilization certificate (UC) & physical progress report (PPR) by the States as per provisions of General Financial Rules (GFRs) and other applicable financial instructions.

(b) and (c): Government has revamped the existing Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)' for development of Tribal Areas, for implementation during 2021-22 to 2025-26, which aims at comprehensive development of villages covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of this scheme is to achieve integrated socio-economic development of selected villages through convergence approach.

The State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released as on 15.12.2022 is at **Annexure**.

ANNEXURE

State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

(Rs. in lakh)

S. No.	Name of State	No. of Villages	2021-22		2022-23 (as on 15.12.2022)	
			Total No. of Villages	Villages Approved	Funds Released	Villages Approved
1	Andhra Pradesh	517	109	0.00	94	0.00
2	Arunachal Pradesh	141	72	733.68	26	0.00
3	Assam	1700	858	8743.02	309	10317.37
4	Bihar	184	76	774.44	34	0.00
5	Chhattisgarh	4029	1530	15595.8	733	23021.82
6	DNDD	55	12	0.00	10	173.23
7	Goa	21	4	0.00	4	0.00
8	Gujarat	3764	1562	15916.78	684	19401.76
9	Himachal Pradesh	90	37	377.03	16	0.00
10	J & K	302	64	0.00	55	932.39
11	Ladakh	132	28	0.00	24	407.60
12	Jharkhand	3891	819	6531.79	707	6915.28
13	Karnataka	507	210	2139.9	92	937.48
14	Kerala	6	1	0.00	1	0.00
15	Madhya Pradesh	7307	1538	12268.76	1329	13542.51
16	Maharashtra	3605	759	0.00	655	13485.495
17	Manipur	254	53	427.98	46	295.47
18	Meghalaya	836	176	0.00	152	3342.30
19	Mizoram	344	72	580.83	63	641.97
20	Nagaland	530	112	886.53	96	681.60
21	Odisha	1653	348	2771.68	301	1001.24
22	Rajasthan	4302	906	7224.71	782	15269.66
23	Sikkim	62	13	0.00	11	0.00
24	Tamil Nadu	167	35	285.32	30	76.12
25	Telangana	533	222	2262.18	97	593.06
26	Tripura	375	79	631.78	68	904.48
27	Uttarakhand	64	13	0.00	12	0.00
28	Uttar Pradesh	183	39	0.00	33	0.00
29	West Bengal	874	184	0.00	159	2685.06
	Total	36428	9931	78152.21	6623	114625.895
